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P. Kumar -Vrs- UOI

Admission Sl.No.02  
O.A. No.260/00595/2016

Order dated 31<sup>st</sup> August, 2016

**CORAM**  
**HON'BLE SHRI R.C.MISRA, MEMBER (A)**

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Heard Mr. D.K. Mohapatra, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways.

2. On the prayer made by Ld. Counsel appearing for the applicant he is allowed to withdraw this O.A. with a liberty to file a better application. Accordingly, the O.A. is disposed of being withdrawn.

  
**MEMBER(A)**

K.B.